F.No. A-12029/2/2021-Estt.- So/9 - 5029 National Human Rights Commission Establishment Section, Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi-110023

Office Memorandum

Dated 27th June, 2023

It has been decided by the Competent Authority to revise/amend the existing Recruitment Rules of various posts in the Commission. In compliance of DoP&T OM No. AB-14017/61/2008-Estt.(RR) dated 13th October, 2015, proposal for framing/amendment in the Recruitment Rules would be put up on the website of respective Ministries/Departments for 30 days for inviting comments from the stakeholders.

- 2. Accordingly, the draft of proposed amended/revised Recruitment Rules is being uploaded on the website of the Commission. All the stakeholders are requested to send their comments to the undersigned, if any, in writing within a period of 30 days from the date of publication of the draft Recruitment Rules on the website of the Commission.
- 3. It is pertinent to mention here that the Commission is proposing to notify the pay scale of various categories of posts presently under pay disparity at par with Central Govt. (CSCS, CSS, CSSS, CAPFs etc). However, this is subject to the approval of the Government. Therefore, the officers/officials under pay disparity should not claim this pay scale as a matter of right and it will be subject to the decision of the Government.

(Barjesh Kumania) Under Secretary (Estt.)

To:

1. All Officers/Officials of NHRC through Notice Board

Copy to:-

1. The SSA, NHRC with the request to upload the same on appropriate section on the website of the Commission.

National Human Rights Commission Draft Revised Recruitment Rules

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x-x-x-x-x-x-x

Number o	of post.	Classification of the post.	Level in pay matrix.	Selection post or Non- selection	Age-limit for direct recruits.
)	(3)	(4)	(5)	(6)
* Subject to		Group 'A' Gazetted (Non- Ministerial)	Level-16 (Rs. 205400- 224400).	Not applicable.	Not applicable
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to filled by various methods.	In case of recruitment by promotion or deputation/ absorption, grades from which promotion or deputation/ absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances under which Union Public Service Commission is to be consulted in making recruitment.
(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Deputation	Officers of the Indian Police Service holding the post of Director General or empanelled to hold the post of Director General equivalent in the Central Government. Note 1: The maximum agelimit for appointment by deputation shall not be exceeding fifty-eight years as on the closing date of receipt of application for deputation. Note 2: The period of deputation including the period of deputation in	(1.) Chairperson, National Human Rights Commission— Chairman; (2.) Member, National Human Rights Commission— Member; (3.) Secretary General, National Human Rights Commission— Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as	Not applicable
	1* (2023) * Subject to depending on we will depend to depending on we will apply in the case of promotees. (8)	* Subject to variation depending on work load. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees. (8) (9) Not Not	(2) 1* (2023) * Subject to variation depending on work load. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees. (8) (9) (3) Group 'A' Gazetted (Non-Ministerial) Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to filled by various methods.	(2) 1* (2023) * Subject to variation depending on work load. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees. (8) (9) Not applicable. Not applicable. Not applicable. Of the post. Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percrentage of the vacancies to filled by various methods. (8) (9) (10) Officers of the Indian Police Service holding the post of Director General or empanelled to hold the post of Director General equivalent in the Central Government. Note 1: The maximum agellimit for appointment by deputation shall not be exceeding fifty-eight years as on the closing date of receipt of application. Note 2: The period of freevultment whether by direct recruitment by deputation absorption or deputation. Note 2: The period of deputation including the	Canon Cano

appointment in the same or some other organisation or department of the Central Government shall ordinarily	Director General (I)) in National Human Rights Commission.	
not exceed five years.		

(1)	(2)	(3)	(4)	(5)	(6)
2. Registrar (Law).	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-15 (Rs.182200- 224100).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not Not		Deputation (including short-term contract) failing which by re- employment. Deficers holding the post of Registrar (Judicial) of Supreme Court or High Courts or Tribunals or Members of Higher Judiciary in State Judicial Services, possessing the following educational qualification: - Essential — Degree in Law from a recognized University.	(1.) Chairperson, National Human Rights Commission— Chairman; (2.) Member, National Human Rights Commission— Member; (3.) Secretary General, National Human Rights Commission— Member.		
				Desirable – (i) Post Graduate Degree in law	Note: - The Members of the above Committee	

from a recognised university.

(ii) research experience in one of the following fields:

(a) Constitutional Law and its Theory.

(b) Human Rights jurisprudence.

By reemployment: -

Persons who have held analogous post under the Central Government or Supreme Court or High Court and possessing experience as Registrar of a higher judiciary or of any other post involving interpretation or application of statues.

Note 1: The period of deputation (including shortterm contract) including the period of deputation (including shortterm contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five

will act Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Registrar (Law) National Human Rights Commission.

years.

				Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application. Note 3: In case of re-employment the engagement shall be for a period of three years or sixty-five years of age whichever is earlier.		
(1) 3. Joint Secretary.		(2) to variation g on work load	(3) Group 'A' Gazetted (Non- Ministerial)	(4) Level-14 (Rs.144200- 218200).	Not applicable.	(6) Not applicable.
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation. For exservicemen: Deputation or re-employment.	By deputation of empanelled All India or Central Service officers or officers holding analogous posts under the Central Government or officers holding posts in level-13 (Rs.123100-215900) in the pay matrix with three years' regular service in the grade. Note 1: The period of	Not applicable.	Not applicable.
				deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed.		

ordinarily not exceed

five years.

Note 2: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.	
For ex-Servicemen: Deputation or re- employment: -	
The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having	
the requisite experience and qualifications prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they	
are due for release from the Armed Forces; thereafter they may be continued on re- employment.	

(1)	(2)	(3)	(4)	(5)	(6)
4. Chief Coordinator (Training).	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-14 (Rs.144200- 218200).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable. Not applicable. Not applicable. applicable.	applicable. employment or deputation (including short-term contract) applicable. employment or deputation (including short-term contract) From person held analog regular basis Central Gov State Government or the contract of the contract		Re-employment: From persons who have held analogous posts on regular basis under the Central Government or State Government or other Statutory	(1.) Chairperson, National Human Rights Commission— Chairman;	Not applicable.	
	Autonomous bodies, before proceeding on retirement. By deputation (including short-term contract) of	(2.) Member, National Human Rights Commission –				
			Member;			
				empanelled All India or Central Service officers	(3.) Secretary General,	
			or officers holding analogous posts under the Central Government	National Human Rights Commission –		

or officers holding posts in level-13 (Rs.123100-215900) in the pay matrix with three years' regular service in the grade or in level-12 (Rs.78800-209200) in the pay matrix with eight years' regular service in the grade or officers holding the analogous posts on regular basis under the Statutory Autonomous bodies.	Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may
Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.	be to select candidate for the post of Chief Coordinator (Training) in National Human Rights Commission.
Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.	
Note 3: The period of re- employment shall not exceed three years.	

(1)	(2)	(3)	(4)	(5)	(6)
5. Presenting Officer.	5* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-14 (Rs.144200- 218200).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	Deputation (including short-term contract): - Judicial Officer who is holding or who has held the post of District or Additional District and	(1.) Chairperson, National Human Rights Commission— Chairman;	Not applicable

Sessions Judge or Special (2.) Member,
Judge. National
Human Rights
Commission –
Note 1: The period of Member;
deputation (including
short-term contract)
including the period of (3.) Secretary
deputation (including General,
short-term contract) in National
another ex-cadre post Human Rights
held immediately Commission –
preceding this Member;
appointment in the same
or some other
organisation or (4.) Registrar
department shall (Law),
ordinarily not exceed five National
years. Human Rights
Commission-
Member.
Note 2: The maximum
age-limit for appointment
by deputation (including Note: -
short-term contract) shall The Members
be 'not exceeding fifty- of the above
eight years as on the Committee
closing date of receipt of will act as
application. Members of
the Screening
Committee or
Selection
Committee as
The state of the s
the case may
be to select
candidate for
the post of
Presenting
Officer in
National
Human Rights
Commission.

(1)	(2)	(3)	(4)	(5)	(6)
6. Deputy Inspector General.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-13A (131100- 216600).	Not applicable.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract)	By deputation: (i) Officers of the Indian Police Service or Central Police Organisations holding analogous posts on a regular basis;	(1.) Member, National Human Rights Commission – Chairman; (2.) Secretary General,	Not applicable.

OR National	
(ii) Officers of the Indian Human Rights	
Police Service who are Commission –	
approved for Member;	
appointment as Deputy	
Inspector General under	
the Central Government; (3.) Director	
General	
Note 1: Officers of (Investigation),	
Indian Police Service National	
empanelled as Deputy Human Rights	
Inspector General with Commission –	
14 years' service shall be Member.	
eligible for consideration	
for promotion as Deputy	
Inspector General. Note: -	
Note 2: The period of the above	
another ex-cadre post of the Screening	
held immediately Committee or	
preceding this Selection	
appointment in the same Committee as	
or some other the case may be	
organisation or to select	
department shall candidate for	
ordinarily not exceed the post of	
five years. Deputy	
Inspector	
Note 3: The maximum General in	
age-limit for National	
appointment by Human Rights	
deputation shall be 'not Commission.	
exceeding fifty-six	
years' as on the closing	
date of receipt of	
application.	

(1)	(2)	(3)	(4)	(5)	(6)
7. Senior Superintendent of Police.	4* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-13 (Rs.123100- 215900).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract) failing which by re- employment.	By deputation: (i) Officers of the Indian Police Service working in the Selection Grade; OR	(1.) Secretary General, National Human Rights Commission – Chairman;	Not applicable
				(ii) Officer of Indian Police Service or	(2.) Director General	

Central or State Police Forces or Organisations in the Level-12 (Rs.78800-209200) in the pay matrix with five years' regular service. By re-employment: Indian Police Service Officers who have retired at the level of (Investigation), National Human Rights Commission – (3.) Joint Secretary, National Human Rights Commission –	
selection grade or from retired officers of Central Police Forces or Organisations or from retired officers from State Police Forces who have held analogous posts on regular basis. Member. Note: The Members of the above Committee will act as Members of the Screening Committee or	
Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years. Committee of Selection Committee as the case may be to select candidate for the post of Senior Superintendent of Police in National Human Rights Commission.	
Note 2: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.	

(1)	(2)	(3)	(4)	(5)	(6)
8. Director.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-13 (Rs.123100- 215900).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term	Promotion: Deputy Secretary in National Human Rights Commission with five years of regular service in level-12 (Rs.78800-	Departmental Promotion Committee (for considering promotion)	Not applicable.

contract)

For exservicemen: Deputation or reemployment. 209200) in the pay matrix.

Failing which:
Deputy Secretary in
National Human
Rights Commission
with three years of
regular service in the
grade and ten years
combined regular
service as Deputy
Secretary and Under
Secretary.

Note: Where juniors who have completed their qualifying eligibility service are being considered for promotion, their seniors also be would considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and successfully have completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility

service.

Deputation (including short-term contract): Officers under the Central Government, State Government, territories. Union autonomous statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions; (a)(i) holding analogous post on a regular basis in the parent cadre or department. Or (ii) with five years' service rendered after appointment to the post on a regular basis in level-12 (Rs.78800-

209200) in the pay

consisting of: (1.)
Chairperson,
National
Human Rights
Commission—
Chairman;

(2.) Member, National Human Rights Commission – Member;

(3.) Secretary General, National Human Rights Commission – Member.

matrix or equivalent in the parent cadre or department; and (b) possessing five years experience in personnel and general administrative matters.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another *ex-cadre* post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.

Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.

For contract-service:Officers of Central
Civil Services or
Central Secretariat
Service for 3 years or
upto age of 65 years,
whichever is earlier.

For ex-Servicemen:
The Armed Forces
Personnel due to retire
or who are to be
transferred to reserve
within a period of one
year and having the

requisite experience and Qualifications prescribed shall also be	
considered. Such persons would be given deputation terms up to the date on which they are due for release from the Armed Forces, thereafter they may be continued on contract basis.	

(1)	(2)	(3)	(4)	(5)	(6)
9. Joint Registrar.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-13 (Rs.123100- 215900).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	Promotion:- Deputy Registrar in National Human Rights Commission with five years' regular service in level-12 (Rs.78800- 209200) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Chairperson or Member, National Human Rights Commission – Chairman; (2.) Secretary General, National Human Rights Commission – Member; (3.) Registrar (Law), National Human Rights Commission – Member;	Not applicable.
				Deputation (including Short-term contract): Officers of the Central Government, the State Government, Union		

territories, autonomous statutory organisations, Public Sector Undertakings, Universities recognised Research Institutions: (a) holding analogous post on a regular basis in the parent cadre or department or five years regular service in Level-12 (Rs. 78800-209200) in the pay matrix; and (b) possessing a Degree in Law from recognised University and five years experience in Court matters in any Court of Law/Tribunals/ Statutory Commissions and such other bodies.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or shall department ordinarily not exceed five years.

Note 3: The maximum age-limit for

(1) 10. Deputy Registrar.	3* (2020) * Subject to variation depending on work load.	(3) Group 'A' Gazetted (Non- Ministerial)	(4) Level-12 (Rs.78800- 209200).	(5) Selection.	Not applicable.
415		depur short shall fifty- closii of ap	tation (including term contract) be 'not exceeding six years' as on the ng date of receipt plication.	(5)	(6)

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	Promotion:- Assistant Registrar in National Human Rights Commission with five years' regular service in level-11 (Rs.67700- 208700) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.	Departmental Promotion Committee (for considering promotion) consisting of :- (1.) Secretary General, National Human Rights Commission— Chairman; (2.) Registrar (Law), National Human Rights Commission— Member; (3.) Joint Secretary, National Human Rights Commission— Member;	Not
				Deputation (including Short-term contract): Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations,		

Public Sector Undertakings, Universities Research recognised Institutions: (a)(i) holding analogous post on a regular basis in the parent cadre or department; Or (ii) with five years' service rendered after appointment to the post on a regular basis in level-11 (Rs. 67700-208700) in the pay matrix or equivalent in the parent cadre or department; And (b) possessing a Degree in Law from a recognised University and five years experience in Court matters in any Court of Law/Tribunals/Statutor y Commissions and such other bodies.

The Note 1: departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation

department shall ordinarily not exceed four years.	
Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.	

(1)	(2)	(3)	(4)	(5)	(6)
11. Joint Director (Research).	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-12 (Rs.78800- 209200).	Selection.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	Promotion: Senior Research Officer in the National Human Rights Commission with five years' regular service in level-11 (Rs.67700-208700) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Member, National Human Rights Commission- Chairman; (2.) Secretary General, National Human Rights Commission – Member; (3.) Joint Secretary, National Human Rights Commission – Member.	Not applicable

By deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous statutory organisation, Public Sector Undertakings, University OF recognised Research Institution: holding analogous post on a regular basis in the parent cadre department or five years regular service in Level-11 (Rs. 67700-208700) in the pay

(b) possessing following qualifications and experience:

Essential

matrix.; and

(i) Master of Laws or Social Science (Political Science or Sociology or Social Work or Economics or Human Rights or Psychology or Population Studies or Criminology) or Statistics from a recognised University; AND

(ii) five years' research experience in Social Science or Statistics.

Note 1: The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.	
Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.	

(1)	(1) (2)		(4)	(5)	(6)
12. Senior Principal Private Secretary.	01* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-12 (Rs.78800- 209200).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	Promotion: - Principal Private Secretary in the National Human Rights Commission with five years' regular service in level-11 (Rs.67700- 208700) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully	Departmental Promotion Committee (for considering promotion) consisting of :- (1.) Secretary General, National Human Rights Commission – Chairman; (2.) Joint Secretary, National Human Rights Commission – Member;	Not applicable.

completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

National Human Rights Commission – Member.

Deputation (Including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre or department with five years' regular service in the grade.

Note The 1: Departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately this preceding appointment in the same or some other organisation department shall ordinarily not exceed four years.

Note 3: The maximum age-limit for

					appointment b deputation (inc short-term con shall be 'not ex fifty-six years closing date of of application.	cluding stract) sceeding as on the freceipt		
(1)	Deputy 01* (2020)			(3) (4)		(5)	(6)	
13. Deputy Secretary.			Group 'A Gazetted (Ministeri	d 209200).	(Rs.78800	- Selection.	Not applicable	
(7)	(8)	(9)		(10)	(11)		(12)	(13)
Not applicable.	Not applicable.	Not applicable.	failir by de (incl shor	notion ng which eputation uding t-term ract).	Promotion:- Under Secreta National Hum Commission i (Rs.67700-20) the pay matrix years' of regu	an Rights n level-11 8700) in with five	Departmental Promotion Committee (for considering promotion) consisting of:-	Not applicable

in the grade.

would

have completed

service.

considered

Note: Where juniors

who have completed their qualifying or

eligibility service are

being considered for

promotion, their seniors

they are not short of the

requisite qualifying or eligibility service by

more than half of such

qualifying or eligibility service or two years,

whichever is less, and

probation period for promotion to the next

higher grade along with

their juniors who have

already completed such

qualifying or eligibility

Deputation (including short term contract):

Officers of the Central Government, the State

statutory organisation,

Government,

Undertakings, University

recognised

Institution:

territories, autonomous

Public

also

provided

successfully

their

Union

Sector

or

Research

(1.)

Chairperson,

Human Rights Commission—

(2.) Secretary General,

Human Rights Commission –

National

Member:

(3.) Joint Secretary,

National

Member.

Human Rights

Commission-

National

Chairman;

21
(i) Holding analogous post on a regular basis in the parent cadre or department OR
(ii) Five years regular service in Level-11 (Rs. 67700-208700) in the pay matrix.
Note 1: The departmental officers in the feeder category who are in the direct
line of promotion shall not be eligible for consideration for appointment on deputation. Similarly,
the deputationists shall not be eligible for consideration for appointment by promotion.
Note 2: The period of deputation (including short-term contract) including the period of
deputation (including short-term contract) in another ex-cadre post held immediately
preceding this appointment in the same or some other organisation or department shall
ordinarily not exceed four years. Note 3: The maximum
age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding
fifty-six years' as on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
14. Assistant Registrar.	10* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-11 (Rs.67700- 208700).	Selection.	Not applicable.

(7)	(8)	(8) (9)	(10)	(11)	(12)	(13)
N	(8) Tot pplicable.	ot Two year	(10) (i) 50 percent by promotion	By promotion: Section Officer/ Private Secretary in the National Human Rights Commission with eight years' regular service in after appointment level-8 (Rs. 47600-151100) in the pay matrix and holding a degree in Law from recognised University. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. By Deputation (including short-term contract): - Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, University or recognised Research Institution: (a)(i) holding analogous post on a regular basis in the parent cadre or department; or	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Secretary General, National Human Rights Commission— Chairman; (2.) Registrar (Law), National Human Rights Commission— Member; (3.) Joint Secretary, National Human Rights Commission— Member. Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Registrar (Law), National Human Rights Commission— Chairperson; (2.) Joint Secretary, National Human Rights Commission— Chairperson; (3.) Joint Secretary, National Human Rights Commission— Chairperson;	Not applicable.

on a regular basis in the level-7 (Rs.44900-142400) in the pay matrix or equivalent in the parent cadre or department; and

(b) possessing a degree in Law from recognised University.

Note 1: The Departmental officers shall not be eligible for consideration appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation department shall ordinarily not exceed four years.

Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application

(1)	(2)	(3)	(4)	(5)	(6)
15. Under Secretary.	3* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	(9) Two years.	Promotion failing which by deputation.	Promotion: Section Officers in National Human Rights Commission in level-8 (Rs.47600-151100) in the pay matrix having eight years of regular service in the grade. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation: Officer under the Central Government, the State Government or Union territories: (a) (i) holding analogous posts on a regular basis in the parent cadre or department; Or (ii) with eight years' service rendered after appointment to the post on a regular basis in level-7 (Rs. 44900-142400) in the pay matrix or equivalent in the parent cadre or department;	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Chairperson, National Human Rights Commission - Chairman; (2.) Secretary General, National Human Rights Commission - Member; (3.) Joint Secretary, National Human Rights Commission - Member. Departmental Confirmation Committee (for considering confirmation) consisting of :- (1.) Secretary General, National Human Rights Commission - Member. (2.) Joint Secretary General, National Human Rights Commission - Chairman; (2.) Joint Secretary General, National Human Rights Commission - Chairman;	Not applicable.

Note 1: The Human Rights	
departmental officers in Commission	
the feeder category who - Member.	
are in the direct line of	
promotion shall not be	
eligible for	
consideration for	
appointment on	
deputation. Similarly,	
the deputationists shall	
not be eligible for	
consideration for	
appointment by	
promotion.	
Note 2: The period of	
deputation including	
the period of deputation	
in another ex-cadre post	
held immediately	
preceding this	
appointment in the	
same or some other	
organisation or	
department shall	
ordinarily not exceed	
four years.	
Note 3: The maximum	
age-limit for	
appointment by	
deputation shall be 'not	
exceeding fifty-six	
years' as on the closing	
date of receipt of	
application.	

(1)	(2)	(3)	(4)	(5)	(6)
16. Senior Research Officer.	2* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-11(Rs.67700- 208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	100 percent by promotion failing which by deputation (including short term contract)	Promotion: Research Officer in the National Human Rights Commission with five years' regular service in level-10 (Rs.56100-177500) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Secretary General, National Human Rights Commission—	Not applicable

considered for promotion, their seniors also be would provided considered they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

By deputation:
Officers under the
Central Government or
the State Government
or Union territories:

- (a) (i) Holding analogous post on a regular basis in the parent cadre or department; OR
- (ii) With five years' service rendered after appointment to the post on a regular basis in level -10 (Rs.56100-177500) in the pay matrix or equivalent in the parent cadre or department; and
- (i) Master of Laws or Master in Social Science or Statistic from a recognised University; AND
- (ii) 03 years' research experience in Social Science or Statistic.

The Note 1: departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for by appointment promotion.

Note 2: The period of deputation including

Chairman;

- (2.) Joint Secretary, National Human Rights Commission— Member;
- (3.) Joint Director (R), National Human Rights Commission— Member.

the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed
Note 3: The maximum age-limit for appointment by deputation shall be 'not
exceeding fifty-six years' as on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
17. Principal Private Secretary.	07* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-11 (Rs.67700- 208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years.	Promotion failing which by deputation (including short-term contract).	Promotion: - Private Secretary in the National Human Rights Commission with eight years' regular service in level-7 (Rs.44900- 142400) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Chairperson or a Member nominated by Chairperson, National Human Rights Commission— Chairman; (2.) Secretary General, National Human Rights Commission— Member;	Not applicable

probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

Deputation (Including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre department.

The Note 1: departmental officers shall not be eligible for consideration for appointment deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of (including deputation short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately this preceding appointment in the same or some other organisation or department shall ordinarily not exceed four years.

Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.

(3.) Joint Secretary, National Human Rights Commission – Member.

Departmental
Confirmation
Committee
(for
considering
confirmation)
consisting of:
(1.) Secretary
General,
National
Human Rights

(2.) Joint Secretary, National Human Rights Commission – Member;

Commission -

Chairman:

(3.) Director, National Human Rights Commission – Member.

(1)	(2)	(3)	(4)		(5)	(6)
18. Senior System Analyst.	1* (2020) *Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-11 (Rs. 208700).	67700-	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by Deputation (including short-term contract).	Promotion: System Analyst in National Human Rights Commission with five years of regular service in Level-10 (Rs. 56100- 177500) in the pay matrix. Deputation (including short-term contract):- 'Officers under the Central Government or the State Government or Universities or recognised Research Institutions or Public Sector Undertakings or Statutory or Semi- Government or autonomous organisations: (a) holding analogous post on a regular basis in the parent cadre or department; and (b) possessing following qualifications and experience: Essential: (i) Master's Degree in Statistics or Mathematics or Operations Research or Physics or Economics or Commerce (with Statistics) from a recognised university or institute; Or Doctorate in any of the subjects mentioned in (i) above;	(1.) Secretary General, National Human Rights Commission — Chairman; (2.) Joint Secretary National Human Rights Commission — Member; (3.) Joint Registrar, National Human Rights Commission — Member. Note:- The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Senior System Analyst in National Human Rights Commission.	Not applicable
				Or Degree in Engineering or Computer Science from a recognised University or		

(ii) Seven year	ars'
experience of	
experience of	Celectronic
data processir	ng work
out of which	
three years' ex	
should be in a	
WORKSHIP TO THE PROPERTY OF TH	A CONTRACTOR OF THE PROPERTY O
programming	
electronic con	mputer.
Desirable: -	
(i) Formal tra	nining in
computer pro	
or system des	
	oigh of
analysis;	
(ii) Master's	degree in
Engineering	or
Computer Sc	eience.
Note 1: The	period of
deputation	
short-term	contract)
including the	
deputation	
short-term c	ABOUT THE PROPERTY OF THE PROP
another ex-c	
held in	mmediately
preceding	this
appointment	in the
same or s	
organisation	or shall
department	
ordinarily r	not exceed
four years.	
Note 2: The	maximum
age-limit for	
appointment	
deputation (i	
short-term co	
shall be 'not	
fifty-six year	
closing date	
of applicatio	on.

(1)	(2)	(3)	(4)	(5)	(6)
19. Information and Public Relations Officer.		Group 'A' Gazetted (Non- Ministerial)	Level-11 (Rs.67700-208700).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory	1. Member, National Human Rights Commission – Chairman;	Not applicable.

organisation, Public 2. Secretary Sector Undertakings, General, Universities or National recognised Research **Human Rights** Institutions: Commission -(a) holding analogous Member; post on a regular basis in the parent cadre or department; and 3. Joint (b)having Bachelors' Secretary, degree from a National recognised University Human Rights or Institution with a Commission -Post-Graduation or Member. Diploma in Public Relations or Journalism or Mass Note: -Communication and The Members having experience of at of the above least three years in Committee supervisory capacity in will act as public relations or Members of publicity, printing and the Screening publishing. Committee or Note 1: The period of Selection deputation (including Committee as short-term contract) the case may including the period of be to select deputation (including candidate for short-term contract) in the post of another ex-cadre post Information held immediately and Public preceding this Relation appointment in the Officer in same or some other National organisation or **Human Rights** department shall Commission. ordinarily not exceed four years. Note 2: The maximum age-limit for appointment on deputation (including short-term contract) shall not be exceeding fifty-six years on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
20. System Analyst.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-10 (Rs.56100- 177500).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not	Not	Two years	Deputation	Promotion:-	Departmental	Not
applicable.	applicable.	for	(including	Programmer in	Promotion	applicable.
		promotee.	short-term	National Human	Committee (for	
		contract)/	Rights Commission in	considering		
		promotion.	level-7 (Rs.44900-	promotion)		
				142400) in	consisting of :-	
				the pay matrix with	(1) C	
				five years' of regular	(1.) Secretary	
				service in the grade.	General,	
					National	
				Note: Where juniors	Human Rights	
				who have completed	Commission –	
				their qualifying or	Chairman;	
				eligibility service are	(2.) Joint	
				being considered for	Secretary,	
				promotion, their	National	
				seniors would also be	Human Rights	
				considered provided	Commission –	
			1	they are not short of	Member;	
				the requisite	(3.) Director,	
				qualifying or	National	
				eligibility service by	Human Rights	
				more than half of such	Commission –	
				qualifying or	Member.	
				eligibility service or		
				two years, whichever		
				is less, and have	Departmental	
				successfully	Confirmation	
				completed their	Committee (for	
			probation period for	considering		
				promotion to the next	confirmation)	
				higher grade along	consisting of: -	
				with their juniors who		
				have already		
				completed such		
				qualifying or		
				eligibilityservice.		
				Deputation (including	(1.) Joint	
				Short-term contract):	Secretary,	
				Officers under the	National	
			1	Central Government,	Human Rights	
				the State Government,	Commission –	
				Union territories,	Chairman;	
				autonomous or		
				statutory organisations,		
				Public Sector	(2.) Director,	
			Undertakings,	National		
			Universities or	Human Rights		
				recognised Research	Commission –	
			Institutions;	Member;		
				mouvacions,	nation,	
				(a) (i) holding		
				analogous post on a	(3.) Under	
				regular basis in the	Secretary,	
				parent cadre or	National	
				department.	Human Rights	
				Or	Commission –	
					Member.	
				(::)::(1 -:1	Member.	
				(ii) with three years'		
				service rendered after		
				appointment to the post		
				on a regular basis in		A STATE OF THE PARTY OF THE PAR

level-7 (Rs.44900-142400) in the pay matrix or equivalent in the parent cadre or department; and (b) possessing following educational qualifications and experience: -(i) Master's Degree in Computer Applications or M.Sc (Computer Science or Information Technology) from a recognised University or Institute;

Or

Bachelor of Engineering or Bachelor of Technology in Computer Engineering or Computer Science or Computer Technology or Computer Science and Engineering or Information Technology from a recognised University or Institute. (ii) five years experience of electronic data processing work, out of which at least three year experience should be in actual programming on an electronic computer. Note 1: departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion. Note 2: The period of deputation (including short-term contract) including the period of

deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the	
same or some other organisation or department shall ordinarily not exceed four years.	
Note 3: The maximum age-limit for appointment by deputation (including short-term contract)	
shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.	

(1)	(2)	(3)	(4)	(5)	(6)
21. Assistant Information Officer.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-10 (Rs.56100- 177500).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, Universities or recognised Research Institutions: (a)(i) holding analogous post on a regular basis in the parent cadre or department; Or (ii) with three years' service rendered after appointment to the post on a regular basis in level-8 (Rs.47600-151100) in the pay matrix or equivalent in the parent cadre or department;	(1.) Secretary General, National Human Rights Commission— Chairman; (2.) Joint Secretary, National Human Rights Commission— Member; (3.) Director, National Human Rights Commission— Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as	Not applicable

the case may (b) holding a degree or be to select Post Graduate Diploma candidate for in Journalism from a the post of recognised university Assistant or institution and Information having experience of at Officer in least three years in National supervisory capacity in **Human Rights** public relations or Commission. publicity, printing and publishing. Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2:The maximum age-limit appointment on deputation (including short-term contract) shall be 'not exceeding fifty-six years' on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
22. Research Officer	2* (2020) * Subject to variation depending on work load	(Non-	Level-10 (Rs.56100-177500)	Selection	Age not exceeding 35 years. (Relaxable for Government servants up to 5 years in accordance with the instructions or orders issued by the Central Government) Note: The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya Arunachal Pradesh, Mizoram, Manipur Nagaland, Tripura, Sikkim Union territory of Ladakh, Union territory of Jammu

					and Kashmir, Spiti district and Division of Pradesh, Union Andaman and Islands and Unio of Lakshadweep	Pangi Sub- Himacha territory of Nicobar on territory
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential:- Master's Degree in Social Science from a recognised University. Desirable:- (i) Degree in Law from a recognised university; (ii) three years' research experience in any of the social science.	Not applicable	Two years for direct recruits and promotees	(i) 50 percent by promotion failing which by deputation (including short term contract); (ii) 50 percent by direct recruitment failing which by deputation (including short term contract).	Promotion: Senior Research Assistant in the National Human Rights Commission with five years'regular service inlevel-7 (Rs.44900-142400) in thepay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including Short- term contract):- Officers of the	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Secretary General, National Human Rights Commission - Chairman; (2.) Joint Secretary, National Human Rights Commission - Member; (3.) Joint Director (R), National Human Rights Commission - Member. Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Joint Secretary, National Human Rights Commission - Chairman;	

Central
Government, the
State
Government,
Union territories,
autonomous or
statutory
organisations,
Public Sector
Undertakings,
Universities or
recognised
Research
Institution:

- (a) holding analogous posts on regular basis in the parent cadre or department;
- (b) possessing the qualifications and experience prescribed for direct recruitment under Column (7).

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including shortcontract) term including the period of deputation (including shortterm contract) in another ex-cadre post held immediately preceding this appointment in the same or some

Member;

(3.) Senior Research Officer, National Human Rights Commission— Member.

	deput (inclu term of shall l excee six ye	be 'not eding fifty-ears' as on losing date of pt of	
	or dep shall not e years. Note: maxin limit i appoi	3: The mum age- for intment by	

(1)	(2)	(3)	(4)	(5)	(6)
23. Librarian/ Documentation Officer	1* (2020) * Subject to variation depending on work load	Group 'A' Gazetted (Non- Ministerial)	Level-10 (Rs.56100- 177500)	Not applicable	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	Promotion failing which by deputation (including short-term contract).	Promotion: Deputy Documentation officer in National Human Rights Commission with ten years of regular service in Level-6 (Rs. 35400-112400) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.	(1.) Joint Secretary, National Human Rights Commission – Chairman; (2.) Director, National Human Rights Commission – Member; (3.) Joint Director (R), National Human Rights Commission – Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be	Not applicable

Deputation (including Short-term contract):-Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:

(a)(i) holding analogous post in Library service on a regular basis in the parent cadre or department; OR

(ii) with two years' service rendered after appointment to the post on a regular basis in level-8 (Rs.47600-151100) in the pay matrix or equivalent in the parent cadre or department; And

(b)possessing the educational qualifications and experience as mentioned below: - Essential:

(i) Bachelor's Degree in Library Science from a recognised University;

(ii) two years' professional experience in a Library including Documentation and Bibliographical work; Post Graduate Degree in Library Science from a recognised University. Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment on deputation (including

to select candidate for the po st of Librarian/ Documentation Officer in National Human Rights Commission.

		not be ex-	ceeding fifty-six the closing date of application.		
(1)	(2)	(3)	(4)	(5)	(6)
24. Assistant Director (Hindi)	1* (2020) * Subject to variation depending on work load	Group 'A' Gazetted (Non- Ministerial)	Level-10 (Rs.56100-177500)	Selection.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	One year for promotee.	Deputation (including short term	By Promotion: - Senior Translators in National Human Rights	Departmental Promotion Committee	Not applicable
		1	promotion.	Commission with three years' regular service in	(for considering	
				level-7 (Rs.44900- 142400) in the pay	promotion) consisting of:-	
				matrix.	(1.) Secretary General,	
				Note: Where juniors who have completed their	National Human Rights	
				qualifying or eligibility service are being	Commission— Chairman;	
				considered for promotion, their seniors would also	(2.) Joint	
				be considered provided	Secretary,	
				they are not short of the requisite qualifying or	National Human Rights	
				eligibility service by more than half of such	Commission – Member;	
				qualifying or eligibility service or two years,	(3.) Director,	
				whichever is less, and	National Human Rights	
				have successfully completed their probation	Commission – Member.	
				period for promotion to the next higher grade	Departmental	
				along with their juniors who have already	Confirmation	
				completed such qualifying or eligibility service.	Committee (for	
		1		By deputation (including	considering confirmation)	
				short-term contract): - Officers of the Central	consisting of:- (1.) Joint	
				Government, the State	Secretary, National	
				Government, Union territories, autonomous or	Human Rights Commission –	
				statutory organisation, Public Sector	Chairman;	
	1			Undertaking, University or recognized Research	(2.) Director,	
				Institutions:	National Human Rights	
				(a)(i) holding analogous post on a regular basis in	Commission – Member;	
				the parent cadre or department; or	(3.) Deputy Secretary,	
				(ii) with three years'	National Human	
				service in the grade rendered after	Rights Commission	

aregular basis in posts in level-7 (Rs.44900-142400) in the pay matrix; and (b) possessing following qualifications and experience:

Essential

(i) Master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; Or Master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;

Or

Master's degree from a recognized University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of a examination at the degree level;

Or

Master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of a examination at the degree level;

Or

Master's Degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level;

(ii) three years' experience of using or applying terminology (terminological work) in Hindi and translation work from English to Hindi or vice-versa,

- Member.

preferably of technical or scientific literature under the Central Government or the State Governments or autonomous body or Statutory Organisations or Public Sector Undertakings or Universities or recognised research or educational institutions.

Or three years' experience of teaching in Hindi and English or research in Hindi or English under the Central Government or the State Governments or autonomous body or Statutory Organisations or Public Sector Undertakings or Universities or recognised research or educational institutions.

Desirable:

Studied one of the languages other than Hindi included in the EIGHTH SCHEDULE of the Constitution at 10th level from a recognised Board.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.

Note 3: The maximum agelimit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
25. Senior Accounts Officer	1* (2023) * Subject to variation depending on work load.	Group 'A' Gazetted (Non- Ministerial)	Level-10 (Rs. 56100- 177500)	Not applicable.	Not applicable
(7)	(8) (0)	(10)		(12)	(13)

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years	Promotion failing which by deputation (including short term contract)	Assistant Accounts Officer of NHRC in Level - 7 (Rs. 44900- 142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less. Deputation: Officers working in the Central Government or Union territories Administration:	(1.) Secretary General, National Human Rights Commission—Chairman; (2.) Joint Secretary, National Human Rights Commission—Member; (3.) Director, National Human Rights Commission—Member.	Not applicable
	1	T	(i) holding			

in the parent cadre or department; or

(ii) with five years of regular service in level -7 (Rs. 44900-142400) of the pay matrix rendered in the grade (Accounts cadre) after appointment to the post or equivalent.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.

Note 3: The maximum age limit for appointment by

			45	- William		
				deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
(1)	/	(2)	(3)	(4)	(5)	(6)
26. Deputy Superintendent of Police	11* (2023)	to variation	Group 'A' Gazetted (Non- Ministerial)	(4) Level-10 (Rs. 56100- 177500)	Not applicable.	
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	02 years for promotee	Promotion failing which by deputation (including short term contract)/	Promotion: Inspector of NHRC in Level - 7 (Rs. 44900- 142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less. Deputation: Officers working in Central/State or Union territories Police Organisations	(1.) Secretary General, National Human Rights Commission— Chairman; (2.) Director General (I), National Human Rights Commission— Member; (3.) Dy. Inspector General, National Human Rights Commission— Member.	Not applicable.

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
- (ii) Inspectors of Police with 5 years regular service in the grade or equivalent: and
- (b) Possess ing experience in investigation of criminal cases.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration appointment by promotion.

Note 2: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.

			47			
				Note 3: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
(1)		(2)	(3)	(4)	(5)	(6)
27. Section Officer	15* (2023) * Subject depending on	to variation	Group 'B' Gazetted (Ministerial)	Level-8 (Rs. 47600- 151100)	Not applicable.	
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short term contract)	Assistant /Assistant Section Officer of NHRC in Level - 7 (Rs. 44900-142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.	(1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Director, National Human Rights Commission— Member; (3.) Under Secretary, National Human Rights Commission— Member.	Not applicable.

Deputation:
Officers
working in the
Central
Government or
State
Government or
Union
territories:

- (i) holding analogous post on regular basis in the parent cadre or department; or
- (ii) with five years of regular service in level - 7 (Rs. 44900-142400) of the pay matrix rendered in the grade after appointment to the post or equivalent.

Essential: possessing
experience of
administration/
establishment
accounts
matters or legal
matter.

Desirable : a degree in law.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration appointment by promotion.

Note 2: The period of

			49			
				deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. Note 3: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
				applications		
(1)		2)	(3)	(4)	(5)	(6)
28. Private Secretary	14* (2023) * Subject depending on	to variation	Group 'B' Gazetted (Ministerial)	Level-8 (Rs. 47600- 151100)	Not applicable.	Not applicable.
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	(i) 80% by promotion failing which by deputation (including short term contract). (ii) 20 % by deputation (including short term contract).	Personal Assistant of NHRC in Level - 7 (Rs. 44900- 142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion,	(1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Director, National Human Rights Commission— Member; (3.) Under Secretary, National Human Rights Commission— Member.	Not applicable.

considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.

Deputation:
Officers
working in the
Central
Government or
State
Government or
Union
territories:

(i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with five years of regular service in level - 7 (Rs. 44900-142400) of the pay matrix (Stenographer Cadre) rendered in the grade after appointment to the post or equivalent. Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for

appointment by

				promotion. Note 2: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. Note 3: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
(1)	(2)	(3)	(4)	(5)	(6)
29. Inspector	26* (2023)	to variation	Group-'B' (Non- Ministerial)'	Level-7 (Rs. 44900- 142400)	Selection	Not applicable.
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract)/	Deputation: Officers working in Central/State or Union territories Police Organisations (a) (i) working in similar or equivalent grade in the Central/State Police Forces/Armed Forces of Union; or (ii) Sub- Inspectors in	(1.) Joint Secretary, National Human Rights Commission -Chairman; (2.) Dy. Inspector General, National Human Rights Commission -Member; (3.) Senior Superintend ent of Police,	Not applicable.

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			the	National	
			Central/State	Human	
			Police	Rights	V
			Forces/Armed	Commission	
			Forces of the	- Member.	1
			Union with 5	- Mcmoer.	
			years regular		
			service as Sub		
			Inspector; or		
			(iii) Officers		
			(iii) Officers		
			working in the		
			equivalent		
			grade on		
			regular basis		
			under the		
			Central		
			Government/		
			or State		
			Government		
			Departments/		
			Central Public		
			A STATE OF THE PARTY OF THE PAR		
			Undertaking		
			and		
			(b) Possessing		
		1	at least 5 years		
			experience in		
			vigilance or		
			investigation or		
			intelligence		
			work.		
			WOIK.		
			N		
			Note 1: The		
			departmental		
			officers in the		
			feeder category		
			who are in the		
			direct line of		
			Committee of the Commit		
			promotion shall		
			not be eligible		
			for		
			consideration		
			for		
			Transfer of the second		
			appointment on		
100			deputation.		
			Similarly, the		
			deputationists		
			shall not be		
	1		eligible for		
	1		consideration		
	1		for		
	1		appointment by		
			promotion.		
			10		
		1	Note 2: The		
			period of		
			deputation		
			including the		
			period of		
			deputation in		
			another ex-		
			cadre post held		
		4	immediately preceding this		

				appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. Note 3: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
(1) 30. Assistant /Assistant Section Officer	37* (2023)	2) o variation work load.	(3) Group 'B' (Non- Ministerial)	(4) Level-7 (Rs. 44900- 142400)	(5) Not applicable.	(6) Between 20 and 30 years. (The upper age limit may be
						relaxed in respect of such categories of person as may, from time to
						time, be notified in this behalf by
(7)	(8)	(9)	(10)	(11)	(12)	time, be notified in this behalf by the Government of India, to the extent notified in respect of

			promotion,	- Member.	
			their seniors		
			would also be		N
			considered		
			provided they		
			are not short		
			of the		
			requisite		
			qualifying or		
			eligibility		
			service by		
			more than half		
			of such		
			qualifying or		
			eligibility		
			service or two		
			years,		
			whichever is		
			less.		
			Deputation:		
			Officers		
			working in the		
			Central		
		1	Government or		
			State		
			Government or		
			Union	and the last of the	
			territories:		
				- Committee	
			(i) holding		
			analogous post		
			on regular basis		
			in the parent		
			cadre or		
			department; or		
			department, or		
			(ii) with ten		
			years of regular		
			service in level		
			- 4 (Rs. 44900-		
			142400) of the		
			pay matrix		
			rendered in the		
			the state of the same of the s		
			grade after		
			appointment to		
			the post or		
			equivalent.		
100 100			Essential: -		× , /
			possessing		
			experience of		
		1	administration/ establishment		
			/accounts		
			THE PERSON NAMED AND ADDRESS OF THE PERSON NAMED AND ADDRESS O		
			matters or legal matter.	rent last	
			mauer.		
			Desirable : a		
		1	degree in law.		
			degree in law.		
			Note 1: The		
-	7		departmental		
	1		officers in the		
			feeder category		
			1 react category		

who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion. Note 2: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. Note 3: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications

(1)		2)	(3)	(4)	(5)	(6)
(1) 81. Personal Assistant	21* (2023)	2) to variation work load.	Group 'B' (Non- Ministerial)	Level-7 (Rs. 44900- 142400)	Not applicable.	
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: 12 th standard or equivalent examination from a recognized Board or University. Skill: As prescribed for grade 'C' Stenographe rs open competitive examination conducted by the Staff Selection Commission.	10.00	Two years	(i) 65% by promotion failing which by deputation (including short term contract). (ii) 35% by Direct Recruitments or by deputation (including short term contract)	Promotion: Stenographer Grade 'D' of NHRC in Level - 4 (Rs. 25500-81100) of the pay matrix with ten years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is	(1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Director, National Human Rights Commission— Member; (3.) Under Secretary, National Human Rights Commission— Member.	Not applicable

less

Deputation:
Officers
working in the
Central
Government or
State
Government or
Union
territories:

(i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with ten years of regular service in level - 4 (Rs. 44900-142400) of the pay matrix (Stenographer Cadre) rendered in the grade after appointment to the post or equivalent.

Essential: possessing
experience of
administration/
establishment
/accounts
matters or legal
matter.

Desirable : a degree in law.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

	58	
	Note 2: The period of deputation including the period of deputation in another excadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. Note 3: The maximum age limit for appointment by deputation	
	shall be not exceeding fifty-six years as on the closing date of receipt of applications	

(1)	(2)	(3)	(4)	(5)	(6)
32. Programmer	1* (2020) * Subject to variation depending on work load	Group 'B' (Non- Ministerial)	Level-7 (Rs.44900- 142400)	Selection.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	Promotion failing which by deputation (including short-term contract).	Promotion:- Programmer Assistant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400- 112400) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully	Departmental Promotion Committee (for considering promotion) consisting of: (1.) Joint Secretary, National Human Rights Commission – Chairman; (2.) Joint Registrar, National Human Rights Commission – Member; (3.) Senior System Analyst, National Human Rights	Not applicable

completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

Deputation (including short-term contract):'Officers under the Central Government or the State Government or Universities or Government Research Institutions or Public Sector Undertakings or Statutory or autonomous organisations: -

- (a) holding analogous posts on regular basis; and (b) possessing following educational qualifications and experience: -Essential:
- (i) Master's Degree in Statistics or Mathematics (with Statistics) or Operation Research or Physics or Economics (with Statistics) or Commerce (with Statistics) from a recognised university;

Or Bachelors' Degree in Engineering or Computer Science from a recognised University.

(ii) three years experience of electronic data processing work, out of which at least one year experience should be in actual programing on an electronic computer.

Or
Master's Degree in
Engineering or Doctorate

degree in any of the subjects mentioned in (i) above.

Desirable:

- (i) formal training in Computer Programming or System design or analysis;
- (ii) knowledge of one or more programming languages.

Note 1: The departmental officers shall not be eligible for consideration

Commission – Member.

(1)	(2)	(3)	(4)	(5)	(6)
33. Senior Translator (Hindi).	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non- Ministerial)	Level-7 (Rs.44900- 142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract). (encadred with Depart. of official language)	Promotion: Junior Translators in National Human Rights Commission with five years' regular service in level-6 (Rs.35400- 112400) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights Commission Chairman; (2.) Director, National Human Rights Commission – Member; (3.) Under Secretary, National Human Rights Commission – Member;	Not applicable

completed such qualifying or eligibility service. Deputation (including Short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions: (a) (i) holding analogous post on a regular basis in the parent cadre or department; OR (ii) with five years' service rendered after appointment to the post of Junior Translator on a regular basis in level-6 (Rs.35400-112400) in the pay matrix; And (b) possessing following qualifications and experience: -Master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; Or Master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; Or Master's degree from a recognised University in any subject other than Hindi or English, with Hindi medium English as a compulsory or elective subject or as medium of examination at the degree level;

Or Master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of a examination at the degree level;

Or

Master's Degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level;

And

recognised Diploma or Certificate course in translation from Hindi to English and vice versa or three years' experience of translation work from Hindi to English and vice versa in Central Government or the State Government office, including Government of India Undertaking.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another *ex-cadre* post held immediately

preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing	
date of receipt of application.	

(1)	(2)	(3)	(4)	(5)	(6)
34. Senior Research Assistant.	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non- Ministerial)	Level-7 (Rs.44900- 142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	Promotion Research Assistant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400- 112400) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short-term contract):- Officers of the Central Government, the State	Departmental Promotion Committee (for considering promotion) consisting of: - (1.) Joint Secretary, National Human Rights Commission- Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Joint Director (R), National Human Rights Commission - Member; Member:	Not applicable

Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institution:

(a) holding analogous posts on regular basis in the parent cadre or department;

(b) possessing the following qualifications and experience:

Essential:

(i) Master's Degree in Social science from recognised University;

(ii) two years' research experience in any of the social science.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of (including deputation contract) short-term including the period of deputation (including short-term contract) in post another ex-cadre immediately held preceding appointment in the same other some or organisation or shall department exceed ordinarily not three years.

Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closingdate of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
35. Assistant Accounts Officer.	* Subject to variation	Group 'B' Gazetted (Ministerial)	Level-7 (Rs.44900- 142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	(i) 67 percent by promotion failing which by deputation; (ii) 33 percent by deputation (including short-term contract).	Promotion:- Accountant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400-112400) in the pay matrix. Failing which: Accountant in the National Human Rights Commission with three years' regular service in the grade with fifteen years combined regular service as accountant. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Director, National Human Rights Commission— Member; (3.) Under Secretary, National Human Rights Commission— Member.	Not applicable

Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:

(a)(i) holding analogousposts on regular basis in the parent cadre or department;

or

- (ii) with five years' service in the grade rendered after appointment thereto on regular basis in level-6 (Rs.35400-112400) in the pay matrix in the parent cadre or department; and
- (b) possessing any one of the following qualifications: -
- (i) pass in the Subordinate Audit/ Accounts Service examination conducted by any one of the organised Accounts Departments of the Central Government;
- (ii) successful completion of training in the Cash and Accounts work in Institute of Secretariat Training and Management training course and a minimum of three years' experience in Cash, Accounts and Budget Work.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

(1)	(2)	(3)	(4)	(5)	(6)
		deput short include deput short anoth held prece appo same organ depa Cent shall exce Note age-lappo deput short shall fifty-thela:	eding this intment in the e or some other nisation or rtment of the ral Government ordinarily not ed three years.		

(1)	(1) (2)		(4)	(5)	(6)
36. Deputy Documentation Officer.	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non- Ministerial)	Level-6 (Rs.35400- 112400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years for promotee.	Deputation/promotion.	Promotion: Assistant Librarian in National Human Rights Commission in level-4 (Rs.25500-81100) in the pay matrix with ten years' of regular service in the grade. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors	Departmental Promotion Committee (for considering promotion) consisting of: - (1.) Joint Secretary, National Human Rights Commission – Chairman;	Not applicable
				would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility	(2.) Director, National Human Rights Commission – Member;	
				service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such	(3.) Under Secretary, National Human Rights Commission – Member.	

qualifying or eligibility service. Deputation: Officers under the

Central Government or the State Government or Union territories—

- (a) (i) holding analogous posts on a regular basis; or
- (ii) with ten years regular service in posts in level-4 (Rs.25500-81100) in the pay matrix; and
- (b) possessing the following educational qualifications and experience;

Essential:

- (i) Bachelors Degree in Library Science or Library and Information Science of a recognised University or Institute;
- (ii) two years' professional experience in a Library under the Central Government or State Government or autonomous Statutory organisation Sector Public Undertakings or University recognised Research or Educational Institution. Desirable
- (i) Master's Degree in Library Science or Library and Information Science of a recognised University or Institute;
- (ii) Diploma in Computer Applications from a recognised University or Institute.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be

Departmental
Confirmation
Committee
(for
considering
confirmation)
consisting of:-

- (1.) Director, National Human Rights Commission – Chairman;
- (2.) Under Secretary, National Human Rights Commission – Member;
- (3.) Librarian/ Documentation Officer, National Human Rights Commission— Member.

eligible for
consideration for
appointment on
deputation. Similarly,
deputationist shall not
be eligible for
consideration for
appointment by
promotion.
promotion.
Note 2: The period of
deputation including
the period of deputation
in another ex-cadre post
held immediately
preceding this
appointment in the
same or some other
organisations or
department of the
Central Government
shall ordinarily not
exceed three years.
exceed three years.
Note 3: The maximum
age-limit for
appointment by
deputation shall be 'not
exceeding fifty-six
years' as on the closing
date of receipt of
applications.

(1)	(2)	(3)	(4)	(5)	(6)
37. Junior Translator (Hindi).	2* (2020) * Subject to variation depending on work load.	Group 'B' (Non- Ministerial)	Level-6 (Rs.35400- 112400).	Not applicable.	Not exceeding 30 years. (Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government from time to time.) Note: The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam Meghalaya, Arunachat Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Unior territory of Ladakh, Unior territory of Jammu and Kashmir, Lahaul and Spiti

division of Himachal
Pradesh, Union territory of
Andaman and Nicobar
Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Master's degree from a recognised University in Hindi with English as a compulsory	Not applicable.	Two years for direct recruits.	Direct Recruitment failing which by deputation (including short-term contract).	Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories autonomous or statutory organisations, Public	Departmental Confirmation Committee (for considering confirmation) consisting of: (1.) Joint	Not applicable
or elective subject or as the medium of examination at the degree				Sector Undertakings, Universities or recognised Research Institutions: (a) holding analogous post on a regular basis	Secretary, National Human Rights Commission – Chairman;	
level; Or Master's degree from a recognised University				in the parent cadre or department; and (b) possessing qualifications and experience prescribed for direct recruitment	(2.) Director, National Human Rights Commission – Member;	
in English with Hindi as a compulsory or elective subject or as				under Column (7). Note 1: The period of deputation (including short-term contract) including the period of deputation (including	(3.) Assistant Director (Hindi), National	
the medium of examination at the degree level;				short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other	Human Rights Commission – Member.	
Or Master's degree from a recognised University				organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for		
in any subject other than Hindi or English, with Hindi medium and English as a				appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		
or elective subject or as the medium of a						

examination				
at the degree				
level;				
Or			1	
Master's				
degree from				
a recognised				
University				
in any				
subject other				
than Hindi				
or English,				
with English				
medium and				
Hindi as a				
compulsory				
or elective				
subject or as				1
the medium				
of a				
examination				
at the degree				
level;				
Or				
Master's				
Degree from				
a recognised				
University				
in any				
subject other				
than Hindi				
or English,		1		
with Hindi		1		
and English				
as				
compulsory				
or elective				
THE REAL PROPERTY AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON ADDRESS OF THE				
subjects or				
either of the				
two as a				
medium of				
examination				
and the				
other as a				
compulsory				
or elective				
subject at				
degree level;				
and				
Diploma or				
Certificate .				
course in				
translation				
from Hindi				
to English			1	
and vice				
versa from a				
			1	
				1.00

recognised university or institute or two years' experience				
of translation work from Hindi to English and vice versa in				
Central or State Government office, including Government				
of India Undertaking				

(1)	(2)	(3)	(4)	(5)	(6)
38. Research Assistant	3* (2020) * Subject to variation depending work load	Ministerial)	Level-6 (Rs.35400- 112400)	Not applicable	Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government from time to time.) Note: The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya Arunachal Pradesh Mizoram, Manipur Nagaland, Tripura, Sikkim Union territory of Ladakh Union territory of Jamma and Kashmir, Lahaul and Spiti district and Pangi Sub Division of Himacha Pradesh, Union territory of Andaman and Nicoba Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: Bachelor Degree from a recognised university.	Not applicable	Two years for direct recruits	Direct recruitment failing which by deputation (including short-term contract)	Deputation (including short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public	Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Joint Secretary,	Not applicable.

National Human Sector Undertakings, Desirable: Universities or Rights (1.)recognised Research Commission -Minimum Institution: Chairman; one-year (2.) Director, (a) (i) holding analogous research National Human posts on regular basis in experience the parent cadre or Rights in any recognised department; Commission -Member; University Or (ii) with six years' recognised service rendered after appointment to the post Research (3.) Joint on a regular basis in Institution; Director (R), level-5 (Rs.29200-(2.) Degree National Human 92300) in the pay matrix in Law or Rights Human or equivalent or with ten Commission years' service rendered Rights Member. from after appointment to the post on a regular basis in recognised university. level-4 (Rs.25500-81100) in the pay matrix in the parent cadre or department; and (b) possessing the educational qualifications or experience prescribed for direct recruitment under column (7). Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding appointment in the same some other or organisation department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fiftysix years' as on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
39. Programmer Assistant	2* (2020) * Subject to variation depending on work load	Group 'B' (Non- Ministerial)	Level-6 (Rs.35400- 112400)	Not applicable	Age between 20-30 years

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Bachelors' Degree in Engineering or Computer Science or Information Fechnology or Statistics or Mathematics (with Statistics) or Operation Research or Physics or Economics (with Statistics) or Commerce (with Statistics) or Commerce (with Statistics) from a recognised university; Desirable: experience of anelectronic processing Or two years' experience of data processing work including one year's experience of unit record system (Tabulor or accounting machines, collator etc);	Not applicable	Not applicable	(i) 67% by Direct Recruitme nt failing which by deputation (including short term contract). (ii) 33% by deputation (including short term contract)	Deputation (Including short-term contract)/ absorption:- Officers under the Central Government or State Governments or Universities or recognised Research Institutions or Public Sector Undertakings or Statutory or Semi-Government or autonomous organisations: - (a) holding analogous post on a regular basis; (i) possessing following educational qualifications and experience: Essential: - (ii) Masters' Degree in Statistics or Mathematics or Operations Research or Physics or Economics or Commerce (with Statistics) or Degree in Engineering or Computer Science from a recognised University; (iii) two years' experience of an electronic data processing work including one year's experience of computer programming or operation; Or two years' experience of data processing work including one year's experience of unit record system (Tabulor or accountingmachines, collator etc);	(1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Joint Registrar, National Human Rights Commission— Member; (3.) Senior System Analyst, National Human Rights Commission— Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as thecase may be to select candidate for the post of Programmer Assistant in National Human Rights Commission.	Not applicable

Or (i) Degree from a recognised university with Statistics as a subject; five years' (ii) experience mentioned in (ii) above. Desirable: -(i) formal training in computer programming operation; (ii) knowledge of one or more of the programming languages; (iii) experience operating mechanical tabulation equipment and of planning and supervising work on such equipment. Note 1: The Central or Government State officers shall only be considered for absorption. Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 3: The maximum age-limit appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.

(1)	(2)	(3)	(4)	(5)	(6)
40. Accountant	3*(2020) * Subject to variation depending on work load	Group 'B' (Ministerial)	Level-6 (Rs.35400- 112400)	Selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Two years	(i) 67 percent by promotion failing which by deputation; (ii) 33 percent by deputation (including short-term contract).	Promotion:- Junior Accountant in the National Human Rights Commission with ten years' regular service in level-4 (Rs.25500-81100) in the pay matrix having undergone the Cash and Accounts Course from Institute of Secretariat Training and Management. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short-term contract) Officers of the Central Government, the State Government, the State Governments, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions: (a)(i) holding analogous posts on regular basis in	Departmental Promotion Committee (for considering promotion) consisting of: (1.) Joint Secretary, National Human Rights Commission— Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Senior Accounts Officer, National Human Rights Commission— Member. Departmental Confirmation Committee (for considering confirmation) consisting of: (1.) Director, National Human Rights Commission— Committee (for considering confirmation) consisting of: (1.) Director, National Human Rights Commission - Chairman;	Not applicable

the parent cadre or department; Or (ii) With ten years' regular service rendered after appointment to the post on a regular basis in the level-4 (Rs.25500-81100) in the pay matrix; and

(3.) Assistant Accounts Officer, National Human Rights Commission -Member.

(b) who have undergone training in cash and accounts work in the Institute of Secretariat Training and Management and possess three years' experience of cash, accounts and budget work.

Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in same or some other organisation department shall ordinarily not exceed three years.

age-limit for appointment by

Note 3: The maximum

				fifty-six ye	ontract) of exceeding ars' as on the e of receipt			
(1)	-	((2)	(3)	(4)	7	(5)	(6)
1. Staff Car Driver Special Grade) 1* (2020) * Subject depending on		to variation work load	Group 'B' Level-6 (Rs.33 112400) Ministerial)		5400-	Non- selection	Not applicable	
(7)	3) ((9)	(10)		11)		(12)	(13)
Not applicable Not applicable	Tv	wo Pears w	Promotion failing which by leputation including shorterm contract)	Staff Car Driver level-5 (Rs.29) pay man in the departm (iii) With 10 regular Car Driver equival (Rs.292 pay man in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma man in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma man in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma man in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular Car Dr (Grade in 1evel-5 (Rs.292 pay ma in the departm (iii) With 10 regular (III) With 10	ver Grade-I in 2200-92300) in x with six years vice in thegrade. juniors who have eir qualifying or revice are being for promotion, would also be provided they are of the requisite or eligibility two years, s less, and have successfully their period for of the next higher with their juniors lready completed ing or eligibility including short- cofficers of the ment, the State Union territories, or statutory Public Sector universities or Research nalogous post on basis in the cadre or nent; or years regular as Staff Car (Grade-I) or ent in level -5 200-92300) in the trix or equivalent parent cadre or	Departin Promoti Commit consider promoti (1.) Din Nationa Rights Commit Chairma (2.) Unc Secreta Nationa Rights Commit Membe (3.) Dep Superin Police, Human Commit Membe Departit consider confirm confir	mental on tee (for ring on) ng of: ector, l Human ssion— an; der ry, ll Human ssion— r; puty tendentof National Rights ssion— er. mental nation ttee (for ering nation) ing of: nt Secretary, l Human Commission man; rector, al n Rights ission— er; ader ary, National n Rights ission— er;	Not applicable.

(1)	(2)	(3)	(4)	(5)	(6)
42. Staff Car Driver Grade-I	4* (2020) * Subject to variation depending on work load	Group 'C' (Non- Ministerial)	Level-5 (Rs.29200- 92300)	Non- selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	75 % by promotion failing which by deputation (including short term contract) 25% by deputation (including short term contract)	Promotion: Staff Car Driver Grade- II in level-4 (Rs.25500- 81100) in the pay matrix with five years of regular service in the grade or with a combined service of fifteen years in Staff Car Driver Grade-II and Staff Car Driver (Ordinary Grade); and have passed the trade test, specified by the Government. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short-term contract):- Officers of the Central Government, the State Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, universities or recognised Research Institutions: (i) holding analogous	Departmental Promotion Committee (for considering promotion) consisting of: (1.) Director, National Human Rights Commission— Chairman; (2.) Under Secretary, National Human Rights Commission— Member; (3.) Deputy Superintendent of Police, National Human Rights Commission— Member.	Not applicable

	post on regular basis in the parent cadre or department; or	
	(ii) With five years regular service as Staff Car Driver (Grade-II) or equivalent in level - 4 (Rs.25500-81300) in the pay matrix or equivalent in the parent cadre or department	

(1)	(2)	(3)	(4)	(5)	(6)
43. Staff Car Driver Grade-II	3* (2020) * Subject to variation depending on work load	Group 'C' (Non- Ministerial)	Level-4 (Rs.25500- 81100)	Non- selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable.	Not applicable	70 % by promotion failing which by deputation (including short term contract) 30% by deputation (including short term contract)	Promotion: Staff Car Driver (Ordinary Grade) in level-2 (Rs.19900- 63200) in the pay matrix with eight years of regular service in the grade and have passed the trade test, specified by the Government. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including	Departmental Promotion Committee (for considering promotion) consisting of: (1.) Director, National Human Rights Commission— Chairman; (2.) Under Secretary, National Human Rights Commission— Member; (3.) Deputy Superintendent of Police, National Human Rights Commission— Member.	Not applicable

	short-term contract):-	
	Officers of the Central	
	Government, the State	
	Government, Union	
	territories, autonomous	
	or statutory	
	organization, Public	
	Sector Undertakings,	
	universities or	
	recognised Research	
	Institutions:	
	(i) holding analogous	
1 1	post on regular basis in	
	the parent cadre or	
	department; or	
	(ii) With 8 years	
	regular service as Staff	
	Car Driver (Ordinary	
	Grade) or equivalent in	
	level -2 (Rs.) in the	
	pay matrix or	
	equivalent in the	
	parent cadre or	
	department.	

(1)	(2)	(3)	(4)	(5)	(6)
44. Staff Car Driver (ordinary grade)	4* (2020) * Subject to variation depending on work load	Group 'C' (Non- Ministerial)	Level-2 (Rs.19900-63200)	Not applicable	Between 18 and 27 years* (Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government) Note:The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-Division of Chamba district of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep) * The recruitment is to be made by direct open competitive Examination.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential:	Not	Two years	Direct	Deputation (including	Departmen	Not
i) possession	applicable	for direct	Recruitme	short-term contract):-	tal	applicable
of a valid	A Property of the Control of the Con	recruits	nt failing	_	Confirmati	COLF F. TO THE SEC.
driving license		recruits	which by	Officers of the Central	on	
			P. (20) 23 Per Land St. (20) 25 Per Land	Government, the State	1000	
for motor cars;			deputatio		Committee	
			n	Government, Union	(for	
(ii) knowled			(including	territories, autonomous	considerin	
ge ofmotor			short	or statutory	g	
mechanism			terms	organization, Public	confirmati	
(Thecandidate			contract)	Sector Undertakings,	on)	
			contracty	universities or	consisting of: -	
shouldbe able				recognised Research	consisting of	
to remove				Institutions:	(1) Di	
minor-defects				27/3/11/11/07/5/	(1.) Director,	
invehicle);				G) halding analogous	National	
				(i) holding analogous	Human Rights	
(iii) experien				post on regular basis in	Commission	
ce of driving a				the parent cadre or	- Chairman;	
				department; or		
motor car for					(2) 17-4	
at least three				(ii) Regular Dispatch	(2.) Under	
years; and				Rider (Group 'C') and	Secretary,	
#11/00m23/f1mm202				Group C employee in	National	
(iv) pass in			-	level -1 (Rs.18000-	Human Rights	
10 th standard.					Commission -	
10 standard.				56900) in the pay matrix	Member;	
				or equivalent in the	Wiember,	
Desirable:				parent cadre or	Laster agreement to the	
three years'				department who possess	(3.) Deputy	
service as				valid Driving License	Superintende	1
Home Guard				for Motor Cars on the	nt ofPolice,	
				basis of a Driving Test	National	
				the state of the s	Human	
Volunteers.				to assess the competence	PACTOR POSSESSION	
Note 1:				to drive Motor Cars or	Rights	
The					Commission	
				(iii) Failing which from		
qualification				officials holding the post	Member.	
regarding				of Dispatch Rider on		
experienceis				regular basis or regular		1
relaxable at			1	Group 'C' employees in		
the				level -1 (Rs. 18000 -		
Discretion of				56900) in the pay matrix		
the authority.				or equivalent in the	1	
the admorny.						
N. O. I. d.				4	1	
Note 2: In the				department and		
case of		1		possessing the		
candidates		1		qualification and		
belonging to				experience prescribed		
the Scheduled		1		for direct recruitment		
Castes or				under Column (7)		
				1.7		
Scheduled						
Tribes, if at						
any stage of						
selection, the						
competent						
authority is						
of opinion						
that the						
sufficient						
number of						
	8					
candidates			1			
with requisite						
experience is						
not likely to be						
available to fill						
up the vacancy						
reserved for						
them.						

	(2)	(3)	(4)	(5)	(6)
45. Junior Accountant	3* (2020) * Subject to variation depending on work load	Group 'C' (Ministerial)	Level-4 (Rs.25500- 81100)	Not applicable	Between 18 and 27 years. (The upper agelimit is relaxable for departmental candidate up to forty years in accordance with the instructions or orders issued by the Central Government) Note: The crucial date for determining the agelimit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-division of Himachal Pradesh Union territory of Andaman and Nicobal Islands or Union

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: - Graduate in any stream	Not applicable.	Two years.	Direct recruitment through all India open	Deputation (including short-term contract):- Officers of the Central Government.	Departmental Confirmation Committee (for considering	Not applicable
Desirable: - Experience in dealing with accounts and cash matters.			competition failing which by deputation (including short-term	the State Government, Union territories, autonomous or statutory	confirmation) consisting of:- (1.) Joint Secretary,	

contract).	organisation, Public Sector Undertakings, universities or recognised Research Institutions:	National Human Rights Commission – Chairman;
	(a)(i) holding analogous post on regular basis in the parent cadre or department;	(2.) Director, National Human Rights Commission – Member;
	(ii) failing which Upper Division Clerk in Central Secretariat Clerical Service with Cash and Accounts training conducted by the Institute of Secretariat Training and Management; and	(3.) Senior Accounts Officer, National Human Rights Commission – Member.
	(b) possessing the qualification and experience prescribed for direct recruitment under Column (7).	
	Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held	
	immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.	
	Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of	
	contract).	Sector Undertakings, universities or recognised Research Institutions: (a)(i) holding analogous post on regular basis in the parent cadre or department; (ii) failing which Upper Division Clerk in Central Secretariat Clerical Service with Cash and Accounts training conducted by the Institute of Secretariat Training and Management; and (b) possessing the qualification and experience prescribed for direct recruitment under Column (7). Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the

(1)	(2)	(3)	(4)	(5)	(6)
46. Senior Secretariat Assistant (Upper Division Clerk)	11* (2020) * Subject to variation depending on work load.	Group 'C' (Ministerial)	Level-4 (Rs.25500- 81100).	Non- selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	100 percent by promotion failing which bydeputation (including short term contract)	By promotion: Promotion of Lower Division Clerk of National Human Rights Commission who have completed eight years' regular service in level-2 (Rs.19900-63200) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights Commission - Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Asstt Registrar (Law), National Human Rights Commission - Member.	Not applicable
			By deputation: - (i) Officers of the Central Government holding analogous post on regular basis; or			
				(ii) with eight years' regular service in the grade of Lower Division Clerk [level-		

	2 (Rs.19900-63200)	
	in the pay matrix] or	
	equivalent.	
	Note 1: The	
	departmental officers	
	in the feeder category	
	who are in the direct	
100 200	line of promotion	
	shall not be eligible	
	for consideration for	
	appointment on	
	deputation. Similarly,	
	the deputationists	
	shall not be eligible for consideration for	
	appointment by	
	promotion.	
	Note 2: The period of	
	deputation including	
	the period of	
	deputation in another	
	ex-cadre post held	
	immediately	
	preceding this	
	appointment in the	
	same or some other	
	organisation or	
	department shall	
	ordinarily not exceed	
	three years.	
	Note 3: The	
	maximum age-limit	
	for appointment by	
	deputation shall be	
	'not exceeding fifty-	
	six years' as on the	
	closing date of	
	receipt of application.	

(1)	(2)	(3)	(4)	(5)	(6)
47. Assistant Librarian.	1* (2020) * Subject to variation depending on work load.	Group 'C' (Non- Ministerial)	Level-4 (Rs.25500- 81100).	Not applicable.	Not exceeding 30 years. (Relaxable for Government servant up to forty years in accordance with the instructions or orders issued by the Central Government). Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim,

	Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub
	Division of Chamba District of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: (i) Bachelors Degree in Library Science or Library and Information Science of a recognized University or Institute; (ii) Two years' professional experience in a Library under the Central Government or the State Government or autonomous or statutory organization or Public Sector Undertakings or University or recognised Research or Educational Institution.	Not applicable.	Two years for direct recruits.	Direct recruitment failing which by deputation (including short-term contract).	Deputation (Including short-term contract): Officers under the Central Government or the State Government or Union Territories or Public Sector Undertakings or autonomous organisations— (a) holding analogous posts on a regular basis; (b) possessing the educational qualifications and experience prescribed for direct recruits under Column (7). Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisations or department of the Central Government shall ordinarily not exceed three years.	Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Joint Secretary, National Human Rights Commission - Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Joint Director, National Human Rights Commission - Member; (3.) Member; (3.) Joint Commission - Member; Mational Human Rights Commission - Member.	Not applicable
Diploma in Computer Application from a recognised university or Institute.				Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fiftysix years' as on the closing date of receipt of applications.		

(1)	(2)	(3)	(4)	(5)	(6)
48. Stenographer Grade-D.	22* (2020) * Subject to variation depending on work load.	Group 'C' (Ministerial)	Level-4 (Rs.25500- 81100).	Not applicable.	Between 18 and 27 years of age. (Relaxable for Government servants up to forty years in accordance with instructions or orders issued by the Central Government.) Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti district and Pangi Subdivision of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: (i) 12 th Class pass or equivalent from a recognised Board or University. (ii) Skill test norms:- Dictation: 10 Minutes @ 80 words per minute. Transcription (only on computer): 50 Minutes (English) 65 Minutes (Hindi). Note: Preference will be given to those who know	Not applicable.	Two years for direct recruits.	Direct recruitment failing which by deputation (including short-term contract).	Deputation (including short-term contract):- Officers of the Central Government, the State Governments, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre or department; Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this	Departmental Confirmation Committee (for considering confirmation) consisting of: (1.) Director, National Human Rights Commission— Chairman; (2.) Under Secretary, National Human Rights Commission— Member; (3.) Assistant Registrar (Law), National Human Rights Commission—	Not applicable

both English and Hindi stenography. Desirable: Diploma in Computer from a recognised university or institute.	appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation (including	Member.	
	short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		

(1)	(2)	(3)	(4)	(5)	(6)
49. Constable.	12* (2020) * Subject to variation depending on work load.	Group 'C' (Non- Ministerial)	Level-3 (Rs.21700-69100).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract basis)	By deputation: From amongst personnel of the Central Armed Police Forces or State Police Organisations: - Holding analogous post in any Central Armed Police Forces or Constable from State Police organisations with five years' regular service. Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall be not	(1.) Joint Secretary, National HumanRights Commission – Chairman; (2.) Dy. Inspector General, National Human Rights Commission – Member; (3.) Senior Superintendent ofPolice, National Human Rights Commission – Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate	Not applicable

	exceeding fifty-six years as on the closing date of receipt of application.	for the post of Constable in National Human Rights Commission.	
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(1)	(2)	(3)	(4)	(5)	(6)
50. Junior Secretariat Assistant (Lower Division Clerk	20* (2020) * Subject to variation depending on work load.	Group 'C' (Ministerial)	Level-2 (Rs.19900 - 63200).	Non-selection.	Between 18 and 27 years of age. (Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government) Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Subdivision of Himachal Pradesh, Union territory of Andaman and Nicobar Islands and Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential:- (i) 12 th Class qualification from a recognised Board or Universities; (ii) typing speed of 35	Yes, to the extent indicated in column (10).	Two years.	(i) 70 percent by direct recruitment; Note: Selection will be on the basis of written examination and typing test on computer.	Promotion: Multi- Tasking Staff in level-1 (Rs.18000- 56900) in the pay matrix of National Human Rights Commission with three years' regular service and who are in possession of qualification	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights	Not applicable.
words per minute in English or 30 words per minutes in Hindi on			(ii) 30 percent by promotion.	prescribed for direct recruitment; Note: Basis of the promotion shall be	Commission- Chairman; (2.) Director, National	
computer.				seniority cum fitness basis.	Human Rights Commission – Member;	

	(2) Hadan
	(3.) Under
1	Secretary,
	National
	Human Rights
	Commission –
	Member.
	Departmental
	Confirmation
	Committee (for
	considering
	confirmation)
	consisting of:-
	(1.) Joint
	Secretary,
	National
	Human Rights
	Commission-
	Chairman;
	(2.) Director,
	National
	Human Rights
	Commission –
	Member;
	(3.)Deputy
	Secretary,
	National
	Human Rights
	Commission –
	Member.

(1)	(2)	(3)	(4)	(5)	(6)	
51. Despatch Rider.	2* (2020) * Subject to variation depending on work load.	Group 'C' (Non- Ministerial)	Level-2 (Rs.19900- 63200).	Not applicable.	Not applicable	

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract). For exservicemen: Deputation/ reemployment.	Deputation (including short- term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector, Undertakings, University or recognised Research Institution:	(1.) Director, National Human Rights Commission – Chairman; (2.) Under Secretary, National Human Rights Commission – Member; (3.) Deputy Superintendent of Police,	Not applicable

(a)(i) holding analogous post on a regular basis in the parent cadre or department; Or (ii) with three years' service rendered after appointment to the post on a regular basis in level-1 (Rs.18000-56900) in the pay matrix or equivalent in the parent cadre or department; and (b) (i) possession of a valid driving license for Motor Cycle or Auto rickshaw; (ii) two years' experience in driving Motorcycle or Auto rickshaw; (iii) knowledge of Motor Cycle or Auto rickshaw mechanism (The candidate should be able to remove minor-defects in vehicle). Note 1: The period of deputation (including shortcontract) term including the period deputation (including shortterm contract) in another ex-cadre held post immediately preceding this appointment in the same or some other organisation department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment on deputation (including short-

National Human Rights Commission – Member.

Note: -The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Despatch Rider in National **Human Rights** Commission.

term contract) is not exceeding fifty-six years on the closing date of receipt of application. For ex-servicemen: Deputation/ employment. The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year having and requisite experience qualifications and prescribed shall also be considered. Such persons would be deputation given terms up to the date on which they are due for release from the Armed Forces; thereafter they may be continued on reemployment: Note: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation Department of the Central Government shall ordinarily not exceed three years.

(1)	(2)	(3)	(4)	(5)	(6)
52. Multi- Tasking Staff.	78* (2020) * Subject to variation depending on work load.	Group 'C' (Non- Ministerial)	Level-1 (Rs.18000 -56900).	Not applicable.	Between 18 and 25 years of age. (The upper age-limit is relaxable for departmental candidate upto forty years in accordance with the instructions or orders issued by the Central Government) Note:
					The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam,

			Meghalaya, Aruna Mizoram, Manipu Tripura, Sikkim, Un Ladakh, Union terri and Kashmir, Lah District and Pangi S Himachal Pradesh, of Andaman & Nic Union territory of La			r, Nagaland, ion territory of tory of Jammu aul and Spiti Sub-division of Union territory obar Islands or	
(7)	(8)	(9)	(10)	(11)		(12)	(13)
Pass in 10 th Class or equivalent from a recognised Board or University.	Not applicable.	Two years.	Direct recruitment failing which by deputation (including short term- contract)	Not applicable.	Departmental Confirmation Committee (for considering confirmation) consisting of: - (1.) Joint Secretary, National Human Rights Commission - Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Assistant Registrar (Law), National Human Rights Commission —Member.		Not applicable.

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